

to their representations ana » nav* taken up the matter with the Government of Bengal.

SHRI A. D. MAN I: Has it come to the notice of the Government that in some colleges the grant given by the U. G. C. for the maintenance of the pay scales is being diverted by the college authorities for the development of the college and the lecturers concerned are being asked to sign that they received the full amounts?

SHRI M. C. CHAGLA: If it is true, it is a shocking and a scandalous thing. I have heard such things but I do not know how to check them.

जम्मू तथा काश्मीर में बमों का फटना

४१५. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३ जुलाई, १९६४ को पाकिस्तानी एजेंटों ने जम्मू तथा काश्मीर की नेशनल कांग्रेस के दफ्तर में दूसरी बार बम रखा ;

(ख) जम्मू तथा काश्मीर राज्य में बमों के कितने मामले पाकिस्तानी एजेंटों द्वारा किये जा चुके हैं ; और

(ग) क्या इस सम्बन्ध में कोई गिरफ्तारियां की जा चुकी हैं ?

f[BoME EXPLOSIONS IN JAMMU AND KASHMIR

*415. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on 3rd July, 1964 Pakistani agents placed a bomb for the second time in the office of the National Conference of Jammu and Kashmir;

(b) the number of bomb cases in the State of Jammu and Kashmir for which Pakistani agents were responsible; and

(c) whether any arrests have been made in the connection?!

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी) : (क) जी हाँ ।

(ख) १९६४ के आरम्भ से अब तक ४६ विस्फोट हुए हैं । राज्य सरकार द्वारा इन विस्फोटों में की गई जांच ने संकेत किया है कि इस बात की प्रबल संभावना है कि ये विस्फोट पाकिस्तानी एजेंटों द्वारा कराये गये थे ।

(ग) दो व्यक्ति गिरफ्तार किये गए ।

ttTm: MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) There have been 46 explosions so far since the beginning of 1964. Investigation conducted by the State Government into these explosions has indicated the strong probability that they were engineered by Pakistani agents.

(c) Two persons have been arrested.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि कुछ ऐसे प्रमाण भी मिले हैं जिन से यह पता लग सके कि इस सारी कार्यवाही में पाकिस्तान शासन का भी कोई हाथ है ?

श्री जयसुखलाल हाथी : शासन का तो मैं नहीं कह सकता लेकिन पाकिस्तानी एजेंटों का, पाकिस्तान के लोग का हाथ जरूर है ।

श्री राम सहाय : ये लोग जो पकड़े गये हैं वे किस श्रेणी के, किस वर्ग के या किस पेशे के लोग हैं ?

t[] English translation.

श्री जयसुखलाल हाथी : श्रेणी का तो पता नहीं क्योंकि खास तौर से खास उनका काम-धंधा क्या है ऐसा तो मालूम नहीं हुआ ।

SHRI G. M. MIR: I would like to know the names of the persons who have been arrested in this connection. I would also like to know whether the Government is in a position to say whether these bombs that have been exploded are imported from Pakistan and whether they have any specific information in the matter.

SHRI JAISUKHLAL HATHI: So far as the names are concerned, I am sorry I have not the information but 'from the materials that have been made available and the examination, it appears that they come from Pakistan.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान् यह बतलायेंगे कि इस तरह के आये दिन बम्ब विस्फोट होते रहते हैं और सुरक्षा की वहां पर पूरी व्यवस्था हो नहीं पाती तो क्या केन्द्रीय सरकार सुरक्षा की दृष्टि से वहां पर हस्तक्षेप कर के कुछ करने की सोच रही है ?

श्री जयसुखलाल हाथी : जहां तक ला एंड आर्डर की बात है तो वह जम्मू एंड काश्मीर गवर्नमेंट की जिम्मेदारी है और जम्मू एंड काश्मीर गवर्नमेंट जो कुछ करना चाहती है वह करती है, कहा भी है और वह खातिर-दारी इस बारे में रखते हैं ।

SHRI SITARAM JAIPURIA: Have the Government any report that the supporters of Sheikh Abdulla and Maulana Farooqui are helping them to carry on with this sabotage activity in Kashmir, and if so, what is the Government's plan to deal with this matter and what steps are being taken in that direction?

SHRI JAISUKHLAL HATHI: I said so far as the explosions are concerned, we have not that information.

श्री प्यारे लाल कुरील महसाल :
 کیا میں مائید ملتوی جی سے یہ
 جان سکتا ہوں کہ یہ جو دو آدمی
 گرفتار کئے گئے ہیں وہ کس قانون کے
 انتہا گرفتار کئے گئے ہیں اور کیا
 کسی کے خلاف کوئی تحقیقات ہوئی
 ہو رہی ہے ؟

[[श्री प्यारे लाल कुरील "तालिब " :
 क्या मैं माननीय मंत्री जी से यह जान सकता हूँ कि यह जो दो आदमी गिरफ्तार किए गए हैं वो किस कानून के अन्तर्गत गिरफ्तार किए गए हैं और क्या किसी के खिलाफ कोई तहकीकात भी हो रही है ?]

श्री जयसुखलाल हाथी : ये पकड़े गये हैं लेकिन अभी मुकदमा शुरू नहीं हुआ है ।

श्री महावीर प्रसाद भार्गव : माननीय मंत्री जी ने अभी कहा कि जम्मू-काश्मीर सरकार जो चाहती है करती है तो क्या मैं माननीय मंत्री जी से पूछ सकता हूँ कि क्या उस सरकार और केन्द्रीय सरकार के बीच में कोई समन्वय नहीं है ?

श्री जयसुखलाल हाथी : समन्वय की बात नहीं है । मैंने कहा कि इस की जिम्मेदारी जम्मू-काश्मीर गवर्नमेंट की है, वह यह करते हैं लेकिन हम यहां से गाइडेंस उन को जरूर देते हैं ?

SHRI FARIDUL HAQ ANSARI: May I know whether the agents operated from outside the cease-fire line or they operate from inside Kashmir, meaning, whether these Pakistani spies or agents are inside and if so, whether the Government has arrested some of these people?

SHRI JAISUKHLAL HATHI: Some of them are imprisoned, who have

+ [] Hindi transliteration.

crossed the cease fire line. Some of them are within this area.

SHRI G. M. MIR: Sir, . . .

MR. CHAIRMAN: Please remember that other Members have not put one question. I have already allowed you to put one question. You must have a little patience.

SHRI G. M. MIR: I come from Jammu and Kashmir.

SHRI G. M. MIR: Sir, . . .

श्री उद्धवराव साहेबराव पाटिल : क्या श्रीमान यह बतलायेंगे कि जो लोग गिरफ्तार हुए हैं उन १० नेशनैलिटी इंडियन हैं या पाकिस्तानी और किस सियासी गुट से उन का ताल्लुक है ?

श्री जयसुखलाल हाथी : मैंने कहा कि नाम की मेरे पास अभी जानकारी नहीं लेकिन नेशनैलिटी इंडियन है ।

श्री महावीर प्रसाद शुक्ल : क्या सरकार यह बताने की कृपा करेगी कि हमारा गुप्तचर विभाग इस बात का पहले से ही पता लगाने में समर्थ क्यों नहीं हो रहा है, घटना होने से पहले ही इसका पता लगाने में हमारा गुप्तचर विभाग क्यों समर्थ नहीं हो रहा है ?

श्री जयसुख लाल हाथी : घटना को जानने में समर्थ नहीं हुआ है ऐसा तो नहीं है लेकिन जो स्पाईज होते हैं वे तो चोरी छिपे ही काम करते हैं, जब उनको पकड़ा जा सकता है और ओपेनली मालूम हो जाते हैं तब तो स्पाई नहीं रहते हैं ।

MR. CHAIRMAN: You will please wait. Those Members who have not put one question will have priority over you, if I may say so.

SHRI I. K. GUJRAL: May I ask, with your permission, the Minister if it is a fact that some months back

some high officials of the Pakistan Government were permitted to visit Kashmir and stay therefore more than a month and is it a fact that it is since their visit and stay there, that these activities of sabotage have increased?

SHRI JAISUKHLAL HATHI: The increase in the sabotage activities has not been during the last one month or so but during the last three or four months.

SHRI I. K. GUJRAL: He has not answered my point.

SHRI A. D. MANI: Is it a fact that these bomb cases have become frequent on account of the Government of Jammu and Kashmir and the Government of India tolerating without let or hindrance the secessionist propaganda in Kashmir?

SHRI JAISUKHLAL HATHI: I think both are independent subjects. The explosion of bombs is an act done by certain miscreants, spies, agents, those who want to create a certain atmosphere in the country.

श्री गिरिराज किशोर कपूर : अभी मंत्री महोदय ने फरमाया कि यह काश्मीर सरकार का जिम्मा है और हम अखबारों में देख रहे हैं कि काश्मीर के बार्डर पर रोज ही इस तरह की घटनाएँ हो रही हैं और इस से यह मालूम पड़ता है कि काश्मीर सरकार उनको रोकने में समर्थ नहीं है । तो क्या भारत सरकार यह समझते हुए कि यह तो काश्मीर सरकार का जिम्मा है, चुप बैठी रहेगी और ये घटनाएँ होती रहेंगी ?

श्री जयसुख लाल हाथी : जो बार्डर का संरक्षण है वह तो गवर्नमेंट आफ इन्डिया कर रही है । अभी जो बात है वह काश्मीर के भीतर की बात है, वहाँ काश्मीर गवर्नमेंट देख रही है । तो मैं कहना चाहता हूँ कि बहुत सी गिरफ्तारियाँ हुई हैं और मुकद्दमा और लीगल एरेस्ट तो नहीं हुए लेकिन इन्टारगेट

हो रहे हैं और बहुत सी कार्यवाही हो रही है। इस से ज्यादा मैं नहीं कहना चाहता हूँ।

SHRI G. M. MIR: I would like to know whether it is a fact that these bomb explosions have been going on in Jammu and Kashmir for the last, say, ten to fifteen years and not even a single case has been traced out, and whether it is also a fact that these bomb cases usually occur in the Poonch sector and Mendhar sector, which are just near the border, and we have a large number of troops stationed over there. May I know, Sir, whether the Government are going to make certain arrangements to thwart these bomb explosions because the people of the Poonch sector and Mendhar sector are feeling great harassment because of these explosions? I would request the Central Government . . .

MR. CHAIRMAN: No request.

SHRI G. M. MIR: I would like to know whether the Central Government will take some special care to see that these bomb explosions, which seem to be organised and aimed at strategic points, which have been occurring just near the pipe-line of the power house, and also the Deputy Commissioner's office, just near the brigade headquarter and in the city, are stopped, whether they have taken any action and whether any person has been arrested in this regard.

MR. CHAIRMAN: I hope there is no other 'whether'.

SHRI JAISUKHLAL HATHI: These bomb explosion cases have really started from 1957. In some years the number has decreased very much; in recent years they have increased, and we have taken all possible care along with the Jammu and Kashmir Government to see that these activities are stopped.

CAPITATION FEES IN TECHNICAL INSTITUTIONS

•416. SHRI N. SRI RAMA REDDY: Will the Minister of EDUCATION be pleased to state whether it is a fact that he made a statement in Bangalore in July, 1964 that the system of levy of capitation fees in certain private Technical institutions is as good as black market?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Yes, Sir. The correct expression was "blackmarket-ing in education".

SHRI N. SRI RAMA REDDY: If this is the impression of the hon. Minister I would like to know what prevents him from taking action to see that such a thing does not take place, especially in these technical institutions.

SHRI M. C. CHAGLA: Sir, I have taken every possible action. The understanding was that private engineering institutions should not be started without the consent of the All-India Council in Delhi. The Mysore Government affiliated these colleges although our sanction was not taken. We have now appointed a committee of the University Grants Commission to go and find out whether standards are being maintained or not. Their report has just been made and we are considering it.

SHRI N. SRI RAMA REDDY: I would like to know whether it is not taking place as a normal practice in the country, in starting these technical institutions, that huge amounts have been collected in the name of capitation fees without let or hindrance. I would like to know whether concrete steps are going to be taken to stop this kind of collection of heavy capitation fees.

SHRI M. C. CHAGLA: There is blackmarketing in many departments, but I think the most scandalous black-marketing is in education. I am conscious of the evil; I am trying to fight it and I am trying to stop it altogether.